

देखा। उत्पादन की गति बनाए रखने और भविष्य के लिए प्राप्त आर्डर प्राप्त करने आदि के लिए मैंने सम्बद्ध अधिकारियों से, जिनमें उपक्रमों के बीच समन्वय से सम्बन्धित अधिकारी भी शामिल थे, विचार-विमर्श किया। विभिन्न कारखानों के औद्योगिक सम्बन्धों का भी पुनर्विलोकन किया गया।

उन उपक्रमों की कठिनाइयाँ ऐसी है कि उनके लिए सतत चौकसी और कारखाने के संचालन एवं कार्मिक-सम्पर्क के लिए ध्यान रखना होगा। प्रबन्धक-वर्ग इन सब मामलों में जागरूक हैं और बेहतर कार्यफल पाने के लिए आवश्यक कार्यवाही की जा रही है।

Starting of Ancillary Units in Industrial areas by Scheduled Castes and Scheduled Tribes

*191. SHRI KARTIK ORAON: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal from Government to encourage members of the Scheduled Castes and Scheduled Tribes to start ancillary units in industrial areas;

(b) if so, the financial assistance Government propose to extend to the members of the Scheduled Castes and Scheduled Tribes; and

(c) if not, the reasons therefore?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) No, Sir.

(b) Does not arise.

(c) Although there is no specific programme exclusively for members of Scheduled Castes & Scheduled Tribes to set up ancillary units, the facilities and concessions under the Village and Small Scale Industries programmes are available to them.

Revaluation of Share prices of Jessop and Co.

*192. SHRI B. K. DASCHOWDHURY: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have accepted the Award of the former Chief Justice of the Supreme Court, Shri S.K. Das, in regard to the revaluation of the share prices of Jessop and Company;

(b) if so, whether a copy of the Award will be laid on the Table of the House; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) The Government of India intend to accept the Award.

(b) and (c). A copy of the Award will be laid on the Table of the House.

Increase in Prices of Car

*193. SHRI HARDAYAL DEVGUN: SHRI YAJNA DATT SHARMA: SHRI JAI SINGH: SHRI SRADHAKAR SUPAKAR: SHRI JUGAL MONDAL: SHRI N. R. LASKAR: SHRI CHENGALRAYA NAIDU: SHRI S. B. PATIL:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the car manufacturers have threatened to increase arbitrarily the prices of cars manufactured in India in case Government do not allow them to increase the same; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) In April, 1969, representations had been received from three manufacturers

of passenger cars that they should be allowed to increase the prices of their cars immediately on an *ad hoc* basis on the ground that they were incurring considerable losses by selling their cars at the approved prices. It was hinted in these representations that in case there was further delay in taking a decision on the Report (1968) of the Tariff Commission on the Fixation of Fair Selling Prices of Automobiles, they might increase the prices of their cars unilaterally.

(b) The three car manufacturers were informed that it will not be possible for Government to allow any interim increases in the prices of passenger cars on an *ad hoc* basis pending a decision on the Report (1968), of the Tariff Commission on the Fixation of Fair Selling Prices of Automobiles. They were also informed that Government would expect them to revise the prices only after Government's formal approval had been obtained.

Durgapur Steel Plant

*195. SHRI R. V. NAIK:
SHRI S. ZAVIER:
SHRI G. C. NAIK:
SHRI R. R. SINGH DEO:
SHRI J. MOHAMAD IMAM:
SHRI K. P. SINGH DEO:
SHRI KANWAR LAL GUPTA:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether Government accept the view of the Deputy Chief Minister of West Bengal that the Durgapur Steel Plant is still sick;

(b) if so, the efforts, if any, made by the Government of India to streamline the plant; and

(c) whether any assessment of total losses suffered by the plant till the last year has been made?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C. M. POONACHA): (a) and (b). The performance of the Durgapur Steel Plant has not been satisfactory for some time and still continues to be so. A one-man Expert

Committee under Shri G. Pande was constituted in 1966 to go into all aspects of the working of the Plant. On the basis of the recommendations of the Pande Committee, certain remedial measures have already been taken and further, a Technical Team of the British Steel Corporation also visited the Plant and reviewed its working early last year and made a number of recommendations. Steps are being taken to improve the working of the Plant as recommended by this Team. After all this, real improvement in terms of production depends largely on the restoration of normalcy of industrial relations in the Durgapur Steel Plant.

(c) The total loss suffered by Durgapur Steel Plant till the end of 1968-69 was of the order of Rs. 69 crores.

Suspension of Railway Employees in connection with September, 1968, Strike

*196. SHRI NARAIN SWARUP SHARMA:
SHRI BAL RAJ MADHOK:
SHRI P. M. SAYEED:
SHRI S. M. BANERJEE:

Will the Minister of RAILWAYS be pleased to state:

(a) the total number of Railway employees, both temporary and permanent, who were suspended, whose services were terminated in connection with September, 1968 strike and who have not been reinstated so far;

(b) what is their break-up Railways-wise, and category-wise;

(c) the specific reasons against their re-instatement; and

(d) how many cases are still pending and how long it will take to settle them?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b). A statement giving the information is placed on the Table of the Sabha. [Placed in Library. See No. LT—1408/69].